

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Essar Power (Jharkhand) Limited Date of Commencement of Liquidation: 03-01-2020; List of Stakeholders as on Date: 30-06-2021; Name of IP: Mr. Huzefa Fakhri Sitabkhan; Process Number: 1; Last 5 digitof registration number: 10115

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	180246059	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	168913228	0	0	0	NA
3	Secured financial creditors	1	47443989483	1	43443950483	0	39000	0	Annexure 3
4	Unsecured financial creditors	3	5343661057	3	5343661057	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	Annexure 5
6	Operational creditors (Employees)	10	1579121	10	1579110	0	11	0	Annexure 6
7	Operational creditors (Government Dues)	5	14064243369	5	6923327974	0	0	7140915395	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	64	17916004227	61	3757068268	0	12893095440	1265840519	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	27	17424236246	27	17424236246	0	0	0	Annexure 9
Total		110	102193713503	107	77242982425	0	12893134451	8406755914	